

**NATIONAL COMPANY LAW TRIBUNAL
CHANDIGARH BENCH, CHANDIGARH**

CA (CAA) No. 26/Chd/Hry/2017

IN THE MATTER OF SCHEME OF AMALGAMATION OF:

Caraf Builders & Constructions Pvt. Ltd.
.....Applicant No.1-Transferor Company
with

DLF Cyber City Developers Ltd.
.....Applicant No.2-Transferee Company

Present: - Dr. U.K. Chaudhary, Sr. Advocate with Mr. Naveen Dahiya
and Mr. Nahush Jain, Advocates for applicant-companies.

The petitioners have filed two compliance affidavits of authorized representatives of both the companies. The petitioners have also filed with the affidavit the list of shareholders of Applicant-1 company along with consent affidavits, payment confirmation certificate issued by one of the unsecured creditor-KPMG and also the list of shareholders of Applicant-2 company along with their respective consent affidavits. The same be taken on record.

List the matter on 31.01.2018 for arguments.

Sd/-
(Justice R.P. Nagrath)
Member (Judicial)

January 16, 2018
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